

†[श्री मुहम्मद शफी कुरेशी : परसेंटेज की फिगर्स मेरे पास नहीं हैं। जहां तक रश के दिनों में स्पेशल गाड़िया चलाने का ताल्लुक है, मुमकिन है कि उसमें कुछ डिफिकल्टी होती हो। यह मैं नहीं कह सकता कि इसमें कोई डिफिकल्टी नहीं होती, लेकिन उसको दूर करने के लिए, यह जो कमेटी बनी है वह गौर करेगी।]

श्री पीताम्बर दास : श्रीमन्, क्या सरकार को इस तरह की भी कुछ शिकायतें प्राप्त हुई हैं कि ये दिक्कतें इसलिए भी ज्यादा है कि बुकिंग ऑफिसों में भ्रष्टाचार फैला हुआ है। अगर ऐसी शिकायतें कुछ प्राप्त हुई हैं तो इसको रोकने के लिए, क्या कार्यवाही की गई है।

श्री محمد شفیع قریشی : جی ہاں۔

ایسی شکایتیں ملی ہیں اور ان کو دور کرنے کے لئے کافی اقدامات کئے گئے ہیں۔ وچیلنس سیکشن کو زیادہ الرٹ بنا دیا گیا ہے اور کچھ لوگ پکڑے بھی گئے ہیں۔

†[श्री मुहम्मद शफी कुरेशी : जी हा, ऐसी शिकायतें मिली हैं और उनको दूर करने के लिये काफी कदमात लिये गये हैं। विजिलेंस सेक्शन को ज्यादा अलर्ट बना दिया गया है और कुछ लोग पकड़े भी गये हैं।]

श्री जगदम्बी प्रसाद यादव : श्रीमन्, मंत्री जी कमेटी कमेटी का नाम बहुत ले रहे हैं। तो सदन यह जानना चाहेगा कि उस कमेटी में कौन कौन हैं, विरोधी सदस्य कितने हैं और यह कमेटी कब बनी। श्रीमन्, यहां पर पार्लियामेंट में रिजर्वेशन ऑफिस है। अभी तक उसका डाइरेक्ट टेलीफोन नहीं है बुकिंग ऑफिस से जिससे यहां कठिनाई होती है। इसके अतिरिक्त श्रीमन्, बड़े स्टेशनों की बात बहुत लोगों ने पूछी, लेकिन मैं यह जानना चाहता हू कि छोटे स्टेशन जहां एकाद गाड़ी खड़ी होती हैं वहां आरक्षण और उनके कोटे की क्या व्यवस्था है।

श्री محمد شفیع قریشی : کمیٹی

میں پارلیمنٹ کے 4 ممبرس ہیں۔ جس میں سری کرشن کانت اس کے چیئرمین ہیں اور شریتمی ستمرا گاندھی کلکرنی۔

شری نرسنگھ نرائن پانڈے اور شری عبدالقادر اس کے ممبر ہیں۔

†[श्री मुहम्मद शफी कुरेशी : कमेटी में पार्लियामेंट के 4 मेम्बर्स हैं जिनमें श्री कृष्ण कांत उसके चेयरमैन हैं और श्रीमती मुमिता गांधी कुलकर्णी, श्री नरसिंह नारायण पांडे और श्री अब्दुल कादर उसके मेंबर्स हैं।]

श्री जगदम्बी प्रसाद यादव : यह पार्लियामेंटी कमेटी है या कांफ्रेंस की कमेटी है ? इस तरह की कमेटी बनाने से क्या फायदा है।

(Interruptions)

SHRI LOKANATH MISRA : I would appeal to Shri Krishan Kant not to accept the Chairmanship of this Committee till some Member is taken from the Opposition. It will be a good gesture on the part of Shri Krishan Kant.

MR. CHAIRMAN : Question Hour is Over.

#### WRITTEN ANSWERS TO QUESTIONS

##### CORRUPT PRACTICES BY COOLIES AT HOWRAH STATION

\*301. SHRI SASANKASEKHAR SAN-YAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the fact that the licensed coolies and porters at Howrah Station of the Eastern Railway occupy seats in the ordinary third class compartments meant for long distance trains while they are waiting in the yards before being driven into the platform and when these bogies and compartments are stationed along the platform these coolies vacate occupation of such seats to bona fide passengers after receiving unauthorised payments; and

(b) if so, the steps taken or proposed to be taken by Government to stop such corrupt practices ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : (a) Yes, Sir.

(b) A number of surprise checks have been made in the recent months of trains awaiting placement on platform lines and the licenses of licensed porters found occupying seats in III class compartments have been suspended. Such surprise checks are carried out from time to time. The Railway Protection Force personnel posted in the yard have also been instructed to conduct such checks.

#### FIRE ACCIDENTS

\*302. SHRI K. L. N. PRASAD :  
SHRI SHYAMLAL GUPTA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is fact that he has called for national level efforts to tackle the problem of outbreak of fire in summer;

(b) if so, whether safety experts and other Government advisers have been asked to identify the areas which are susceptible to periodical fire accidents and to help undertake research of cheap fire proof materials for house roofing in the rural areas; and

(c) the steps that are being considered by Government to tackle fire accidents in the country ?

THE MINISTER OF IRRIGATION AND POWER (Dr. K. L. RAO) : (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

(a) Yes, Sir. Summer fires should be considered a natural calamity like floods and drought and therefore national level efforts should be made to tackle the problem of outbreak of fires in summer.

(b) Yes, Sir.

(c) The steps include research to find inexpensive fire-proof roofing material, prohibition of thatched structures in the city limits, provision of adequate fire

fighting equipment, setting up of more Fire Stations, improvement in the communication system, improvement in water supply for fire fighting and enactment of legislation by all State Governments so that fire services could be organised on a uniform pattern throughout the country.

#### INCREASE IN PRICE OF CRUDE OIL

\*303. SHRI CHANDRA SHEKHAR :  
SHRI KRISHAN KANT :  
SHRI KOTA PUNNAIAH :  
SHRI SYED AHMAD :  
SHRI D. P. SINGH :  
DR. Z. A. AHMAD :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) how many times the price of crude oil has been increased since 1968; and

(b) What has been the total increase?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) :

(a) There was no increase in the price of crude oil during the period 1968 to February, 1970. In fact during this period the prices were reduced three times. The price of crude oil has, however, been sought to be increased by the oil companies five times since November, 1970.

(b) The total increase sought since November, 1970 is 56.7 per cent barrel.

#### EXPORT OF ENGINEERING GOODS TO SOVIET UNION

\*304. SHRI LOKANATH MISRA :  
SHRI K. C. PANDA :  
SHRI CHANDRAMOULI JAG-  
ARLAMUDI :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) the total quantity of export of Indian engineering goods to the Soviet Union, during the last three years; and

(b) the foreign exchange earned therefrom?